

ITEM NO.109

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1092/2024

MANOHAR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH Cr1.A. No. 248/2020

Date : 02-05-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Mr. Manoj K. Mishra, AOR
Mr. A. Baskar, Adv.
Mr. Umesh Dubey, Adv.
Ms. Pooja Agarwal, Adv.
Mr. Vishal, Adv.
Ms. Uma Tripathi, Adv.
Mr. Rahul Kumar Singh, Adv.

Ms. Ruchira Goel, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR

Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 18th July, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER